(9) More selling points to be opened in each block,

(10) Linking of Commercial Bank Credit Programme with fertiliser sales on an area basis.

SHRI PAMPAN GOWDA : Sir, it is mentioned in the statement that massive demonstration programmes are arranged in 70 selected districts. May I know from the Minister whether the districts under the Tungabadhra Project Scheme are included in those 70 villages ? If not, on what basis were those districts selected ?

SHRI ANNASAHEB P. SHINDE : I can lay the statement on the Table of the House. These districts have been included. So far as Mysore is concerned Shimoga, Raichure, Bellary and Belgaum are the districts which are included.

SHRI PAMPAN GOWDA : In number (6) they have said about the soil testing laboratories, and mobile units. How many units are there ? In which areas are they introduced ?

SHRI ANNASAHEB P. SHINDE : 18 mobile units have been supplied and according to our proposal there will be a total of 34 units all over the country during IV plan. They are operating all over India.

SHRI B. K. DASCHOWDHURY : In view of hon Minister's statement, point No. 7 and point No. 10. I wish to ask this question. Item No. 7 relates to increase in cooperative credit facilities to the farmers for the fertiliser use and item No. 10 mentions the linking of the commercial bank credit programme with the fertiliser sale on an area basis. In view of the fact that in the rural areas they are not getting any credit facilities from the commercial banks, though it is talked about so much,—what specific instructions are there which have been given to the Commercial Banks to make available the credit required by the farmers and to those who want to purchase fertilisers. What specific instructions have been given to the cooperatives in this regard.

SHRI ANNASAHEB P. SHINDE: Commercial banks and cooperative banks are extending credit to the farmers for supply of fertilisers and other inputs; it may be inadequate, one may say. I quite concede the point mentioned by the hon Members. Every year we see that credit fecilities are expended, especially to the small farmers. There is one scheme which my Ministry is embarking upon and that is, to see that credit is given, partly in terms of cash and partly in kind. This will cover inputs, fertilizers etc. We are thus trying to tie up their requirement particularly with regard to these small farmers.

अनुसूचित जातियों तथा अनुसूचित आदिम जातियों तथा पिछड़ी जातियों के छात्रों को छात्रवृत्तियां और पुस्तक अनुदान

*425. **श्री रामावतार शास्त्री : क्या शिक्षा और समाज कल्याण** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार अनुसूचित जातियों और अनुसूचित जनजातियों, पिछड़ी जातियों के हाई स्कूलों में पढ़ने वाले छात्रों को छात्रवृत्ति एवं पुस्तक अनुदान देने के लिए राज्य सरकारों को आर्थिक सहायता प्रदान करती है ;

(ख) यदि हां, तो गत तीन वर्षों में विभिन्न राज्यों को राज्य-वार और वर्ष-वार दी गई आर्थिक सहायता का विवरण क्या है ; और

(ग) क्या सरकार का विचार बिहार सरकार द्वारा दी जाने वाली छात्रवृत्ति की राशि के बिलकुल नगण्य होने के कारण उस राज्य में उक्त जातियों के छात्रों को दी

जाने वाली छात्रवृत्ति की राशि बढ़ाने का है ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) Statements showing the expenditure incurred during the last three years are laid on the Table of the House. [*Placed in library See. No.* LT-1967/72] Financial aid is not given scheme-wise but in the form of block grants and block loans.

(c) Pre-matric scholarships are given by the State Governments. The question of increasing the rate of scholarships concerns Bihar Government.

श्री रामावतार शास्त्री : मंत्री महोदय ने जो उत्तर दिया है, उसको देखते हुए विभिन्न राज्यों में अनुसूचित आदिम जातियों तथा अनुसूचित जातियों या पिछड़े वर्गों के लोगों को जो छात्रवृत्ति दी जाती है, उसका कोई न कोई आधार होगा कि आप किस आधार पर विभिन्न राज्यों मे रुपये का आवंटन करते हैं ? क्या वह छात्रों की संख्या के आधार पर दिया जाता है या राज्य के पिछड़ेपन को आधार माना जाता है या कोई और आधार आपने तय किया हुआ है ?

PROF. S. NURUL HASAN : The determination is done by the Planning Commission in their negotiations with the States. Personally I am unhappy at the position prevailing in Bihar, because, according to my information, barely 6 to 7 per cent of the children belonging to the scheduled castes are ultimately receiving scholarships. All that I can say is that so far as the Fifth Plan is concerned, I shall try to persuade the Bihar Government to give much greater attention to this problem and give it a higher priority.

श्री रामावतार शास्त्री : मंत्री महोदय ने जो प्रयास करने का वायदा किया है, उसके लिए धन्यवाद । लेकिन आपने जो फिगर्स बतलाये हैं, उनके मुताबिक अनुसूचित और अनुसूचित आदिम जातियों के लिए 10 लाख 45 हजार रुपये से बढ़ कर 14 लाख रुपये तक हो गया है, लेकिन पिछड़ी जातियों के लिए 1969 से 72 तक केवल साढ़े तीन-तीन लाख रुपया रखा गया है । मैं जानना चाहता हूं कि वहां के पिछड़ेपन को देखते हुए, जिससे आप स्वयं भी सन्तुष्ट नहीं हैं, यह जो पैसा आप देते हैं क्या इस राशि में आप इजाफा करने के लिए तैयार हैं ? क्या इस बारे मे बिहार सरकार ने भी आप से कोई अनुरोध किया है ?

PROF. S. NURUL HASAN : I think that there is a little bit of misunderstanding. These are not the grants which are sanctioned by the department of Social Welfare. As I have said in my principal statement, there is a block grant and block loan which is sanctioned by the Planning Commission for State Plans All that we receive is detailed information of the expenditure incurred under these different heads. So, it is really for the State Government and the Planning Commission to decide how much they are going to allocate for this particular purpose.

श्री रामावतार शास्त्री : क्या बिहार गवर्नमेन्ट ने इस बारे में आप से कोई अनुरोध किया था ?

प्रो० एस० नूरुल हसन : किया होगा तो प्लानिंग कमीशन से किया होगा ।

SHRIMATI JYOTSNA CHANDA: May I know whether Government are aware that these scholarships meant for the Scheduled Castes and Scheduled Tribes do not reach these students in time particularly in my State of Assam, and therefore, the purpose of these scholarships

is defeated, and if so, whether they will inquire who is responsible for this delay, whether the Central Government or the State Government?

PROF. S. NURUL HASAN : So far as we are concerned, we can deal with only post-matric scholarships. I have heard complaints and only recently some hon. Members drew my attention to the fact that there is some defect in the mechanism as a result of which Scheduled Caste boys and girls are unable to receive the scholarships in time. I am looking into it. I am myself feeling deeply concerned about this.

SHRIMATI SHEILA KAUL : May I know the block grant given to the State Government of UP in 1971-72 and whether Government would consider increasing it ?

MR. SPEAKER : The main question was only about Bihar...

SHRIMATI SHEILA KAUL : The question relates to State as well as inter-State.

अध्यक्ष महोदय : स्टेट्स का मतलब स्टेट्स से नहीं है।

The hon. Member may table a separate question asking for the figures.

श्री सत्य चरण बेसरा : संथाल परगना जिले में सथाल पहाड़िया सेवा मंडल होस्टल रन कर रहा है। जिस लड़के को इस होस्टल से अनुदान मिलता है, उसको स्कूल में छात्रवृत्ति नहीं मिलती। मैं जानना चाहता हूं कि वह रुपया सेन्ट्रल गवर्नमेन्ट देती है या स्टेट गवर्नमेन्ट देती है ?

PROF. S. NURUL HASAN : All pre-matric scholarships are paid by the State Governments.

श्री ईश्वर चौधरी : आप जितनी भी छात्रवृत्ति या अनुदान देते हैं—प्रत्येक प्रान्त को. बिहार में यह बहुत कम है, और इस कमी का अनुभव आपने भी किया है। तो 1971-72 और 1972-73 के लिए अधिक से अधिक अनुदान देने पर आप कहां तक आगे बढ़ रहे हैं और उसमें बिहार सरकार को क्या ऐसा परामर्श दे रहे हैं कि जितने भी विद्यार्थी दरख्वास्त देते हैं उन दरख्वास्तों पर अधिक से अधिक विचार करके अधिक से अधिक अनुदान दिया जाये ?

PROF. S. NURUL HASAN : This is a matter really for the Bihar Government.

श्री बी० पी० मौर्य : क्या वजीर साहब यह बतलाने की तकलीफ करेंगे कि जो धन शेड्यूल्ड कास्ट्स से हाई स्कूल तक के विद्यार्थियों के लिए एलाट किया जाता है उनमें से कुछ ऐसे भी विद्यार्थी हैं जो इसको ठीक तरह से इस्तेमाल नहीं कर पाते और वह जाया चला जाता है ?

प्रो० एस० नुरूल हसन : मैं जैसा आप से अर्ज कर चुका हूँ स्टेट गवर्नमेन्ट्स को अलग अलग हेड्स के लिए ग्रान्ट नहीं दी जाती है बल्कि कंसालिडेटेड ग्रान्ट प्लानिंग कमीशन देता है और उसमें जो इन मुख्तलिफ हेड्स पर खर्चा हुआ है उसकी इत्तला हमको मिलती रहती है और वह इत्तला मैं आपके सामने पेश कर सकता हूं, बाकी जो ब्लाक ग्रान्ट मुकर्रर होती है वह प्लानिंग कमीशन और स्टेट गवर्नमेन्ट के बीच का मामला है।

Sub-Letting of Houses in R. K. Puram, New Delhi

*428. SHRI K. SURYANARAYANA : Will the Minister of WORKS AND HOUSING be pleased to state :